

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00082/2018
(in O.A. No.200/737/2018)

Jabalpur, this Friday, the 26th day of April, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Rajesh Sharma Son of Shri Vasudev Sharma
Aged about 40 years,
Occupation-working as
Deputy Chief Safety Officer (Traffic)
West Central Railway, Jabalpur P.C. No.482001
Resident of H.No.175-B, Railway Officers Colony,
Pachpedi, Jabalpur PIN Code 482001
Mobile Number 9752415653
(By Advocate-**Shri Ajay Pratap Singh**)

-Petitioner

V e r s u s

1. Shri Ajay Vijayavargia, General Manager,
West Central Railway Indira Market
Jabalpur M.P. PIN 482001

2. Shri Naresh Lalwani,
Senior Deputy General Manager &
Chief Vigilance Officer,
West Central Railway,
Head Quarters Office, Indira Market
Jabalpur M.P. PIN Code 482001

3. Shri Girish Pillai, Member (Traffic)
Railway Board, Rail Bhawan New Delhi PIN Code 110001

4. Shri K.V. Chowdary, Commissioner, Central Vigilance
Commission, Satarkta Bhawan, GPO Complex, Block A I.N.A.
New Delhi PIN Code 110023

- Respondents

(By Advocate-**Shri Sapan Usrethe**)

O R D E R (Oral)
By Navin Tandon, AM:-

Shri Sapan Usrethe, learned counsel appears on behalf of the respondents submits that the order of this Tribunal has been complied with.

2. Learned counsel for the petitioner agrees to the submission made by learned counsel for the respondents and therefore, he does not want to press this Contempt Petition.

3. In view of the submissions made by both the counsel for the parties, this Contempt Petition is dismissed as not pressed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

kc